GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1255 ANSWERED ON:08.08.2011 MAINTENANCE AND REPAIR GRANTS

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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of yardsticks for allotment of grants for maintenance and repair of roads/National Highways in the country;
- (b) whether the Government is contemplating to enhance the Maintenance and repair grants as per norms prescribed by the Government, and if so, the details thereof;
- (c) the State-wise/Union Territory-wise details of roads/National Highways in the country that are in dilapidated condition and need to be repaired, particularly in Tamil Nadu, Karnataka and Rajasthan; and
- (d) the steps taken/proposed to be taken by the Government in this regard alongwith the amount sanctioned/released for the purpose during each of the last three years and the current year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (d) This Ministry is primarily responsible for development and maintenance of National Highways (NHs) and the responsibility of roads other than NHs are vested with the concerned State Governments, etc. The funds for Maintenance & Repair (M&R) of NHs are allocated to the States / Union Territories (UTs) under Ordinary Repairs (OR), Periodical Renewal (PR), Special Repairs (SR) and Emergent Repairs for carrying out M&R activities such as routine maintenance, provision of renewal coat to the wearing surface at a predetermined frequency, urgent repair works and immediate repairs to roads affected by heavy rains, floods, cyclone, landslides, etc. on the basis of the prescribed norms of the Ministry, overall availability of funds and the actual requirements of States/UTs for taking up various M&R works. The Ministry's norms for allocation of funds for M&R per km length of NH are based on the lane configurations of NHs, terrain conditions, rainfall intensity, cost of materials, traffic density, etc.

The non-plan allocations that are annually provided by the Ministry of Finance to this Ministry for Maintenance & Repair (M&R) of National Highways (NHs) are of the order of about 40% of the actual requirements as per the Ministry's stipulated norms based on the Report of the Committee on Norms for Maintenance of Roads in India, published in 2001. As against the estimated fund requirement of Rs. 2,800 crore for M&R of NHs, an amount of Rs. 1,027.25 crore has been provided to this Ministry during 2011-12.

The development and maintenance of National Highways (NHs) is a continuous process. Accordingly, the NHs in the country are being kept in traffic worthy condition from time to time within the available resources based upon the assessment of their conditions depending upon traffic density and inter-se priority of works. However, it is not always possible to carry out maintenance of NHs as per requirements due to limited availability of funds. This Ministry has taken up the issue of enhancing the allocations for M&R of NHs with the Ministry of Finance. However, at present there is no proposal to raise the allocation.

The State / Union Territory-wise and year-wise details of funds allocated and expenditure incurred for M&R of NHs during the last three years and the current year are annexed.